

22

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.11.2020 AT 10:30 AM

|                                  |   |
|----------------------------------|---|
| TRANSFER PETITION NO.            |   |
| COMPANY PETITION/APPLICATION NO. | CP No.351/241 /HDB/2020                   |
| NAME OF THE COMPANY              | Sri Adidurga Chit Fund Pvt Ltd            |
| NAME OF THE PETITIONER(S)        | Yata Srinivasa Reddy                      |
| NAME OF THE RESPONDENT(S)        | Sri Adidurga Chit Fund Pvt Ltd & 3 others |
| UNDER SECTION                    | 241                                       |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

**ORDER**

Counsel for Applicant is connected through video conference.

Counsel for Respondents 1 to 4 is connected through video conference. He prayed time for filing counter. For filing counter, time extended.

Put up the matter on 08.12.2020.

  
**MEMBER (T)**

  
**MEMBER(J)**

**Syamala**